GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 5877

TO BE ANSWERED ON APRIL 03, 2018

FUNDS FOR CONSTRUCTION OF HOUSES

No. 5877 SHRI PR. SENTHIL NATHAN : SHRIMATI V. SATHYA BAMA :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has received requests from the State Government of Tamil Nadu for providing adequate funds to construct houses for the people affected due to cyclones and floods during 2015 and 2016;
- (b) if so, the details thereof and the funds allocated for the same, till date; and
- (c) the steps taken by the Government to provide funds and permanent solution to construct portable houses to combat calamities and heavy damages to structures and loss of properties?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (c): In December, 2015, the State Government of Tamil Nadu made a request for grant of a special package of Rs. 5,000 crores for construction of 50,000 houses for families living along the banks of Adyar River, Coovam and Buckingham Canal and other water bodies in Chennai city and its sub-urban areas at a unit cost of Rs. 10.00 lakhs each. The State Government also requested for sanction of additional grant of Rs. 750 crores under the Housing for All Mission during the financial year 2015-16 for construction of another 50,000 houses in Chennai and adjoining urban areas for the slum dwellers whose dwelling units have severely been damaged/lost due to floods.

There is no provision for special package in the Pradhan Mantri Awas Yojana (Urban) – Housing for All Mission and hence, no such assistance has been provided to the State Government of Tamil Nadu. The State Government has, however, been requested to forward approved projects in consonance with the PMAY (U) guidelines for availing central assistance for construction of houses for the urban poor including those affected by flood.

Under the PMAY (U), a total of 1776 projects for construction of 4,21,970 houses for urban poor in the State of Tamil Nadu have been sanctioned since December 2015. Construction of these houses involves central assistance of Rs. 6329.55 crores of which Rs. 1717.41 crores have been released as 1st instalment. Of these sanctioned houses, 43,380 houses fall in the Chennai city and its sub-urban areas including the flood affected areas. As reported by the State Government, houses constructed under PMAY (U) are resistant to seismic effect and other calamities.
